

S.No.9

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-05-2024 AT 10:30 AM**

**CP (IB) No. 157/9/HDB/2021
AND
IA(IBC) 901 & 849/2024 in CP (IB) No. 157/9/HDB/2021
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Mr. Aeruva Naga Mallikarjuna

...Operational Creditor

AND

ICOAT Projects Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 901 /2024

Mr Murali Mohan Chevuturi, Liquidator present physically.

Heard. **For orders on 14.06.2024.**

IA(IBC) 849/2024

Mr Murali Mohan Chevuturi, Liquidator present physically.

This is an application to take on record the 4th progress report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)